POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

PODDAR INFRASTRUCTURE LIMITED (PIL)

(Formerly known as Trans-Oceanic Properties Limited)

Regd Off.: Unit 4, Neeru Silk Mills, Mathuradas Mills Compound, 126, N. M. Joshi Marg, Lower Parel (W), Mumbai-400 013.

The details subsequent to the completion of the Offer made vide Public Announcement dated September 21, 2007 and December 31, 2007 in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by **Mr. Rajendra S. Shah** and **Mr. Mitul J. Shah** (hereinafter collectively referred to as 'Acquirers') to acquire upto 60,000 equity shares of Rs. 10/- each representing 20% of the voting capital of PIL at a price of Rs. 80/- ('Offer Price') payable in cash are as under:

1. Name of the Target Company : **PODDAR INFRASTRUCTURE LIMITED (PIL)**
2. Name and Address of the Acquirer(s) including PACs : **Mr. Rajendra S. Shah** residing at 2, Shivangi Bungalow, Near Gokul Raw House, Athwalines, Surat-395 007 and **Mr. Mitul J. Shah** residing at 10E/F, Anjan Shalaka, Tower-2, Opp. Lal Bunglow, Athwalines, Surat-395 007
3. Name of Manager to the offer : **ASHIKA CAPITAL LIMITED**
4. Name of Registrar to the offer : **SHAREPRO SERVICES (INDIA) PRIVATE LIMITED**
5. Offer details
   a) Date of Opening of the Offer : January 9, 2008 (Wednesday)
   b) Date of Closing of the Offer : January 28, 2008 (Monday)
6. Details of the acquisition:

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	**Offer Price:** Fully Paid-up Equity Shares Partly Paid-up Equity Shares	Rs. 80.00 per share Not Applicable		Rs. 80.00 per share Not Applicable	
		Number	**(%)**	**Number**	**(%)**
(ii)	Shareholding of Acquirer(s) before MOU / P.A.	Nil	Nil	Nil	Nil
(iii)	Shares acquired by way of MOU or Market Purchases	1,43,000	47.67	1,43,000	47.67
(iv)	Shares acquired in the Open Offer	60,000	20.00	60,000	20.00
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 48,00,000		Rs. 48,00,000	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Shareholding of Acquirer(s) (ii+iii+iv+vi)	2,03,000	67.67%	2,03,000	67.67
(viii)	Pre & Post Offer Shareholding of Public	**Pre Offer** 1,12,500 (37.50%)	**Post Offer** 97,000# (32.33%)#	**Pre Offer** 1,12,500 (52.33%)	**Post Offer** 97,000# (32.33%)#

The shareholding of erstwhile Promoters Group has been included in the Public Category pursuant to the Offer.

7. Status of Escrow Account : Amount of Rs. 8,00,000/- was transferred to Special Account for the payment of consideration to the shareholders whose shares were accepted..
8. Payment of Interest, if any : Not Applicable
9. Status of Investor Compliances received, if any : Nil

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Acquirer and its Directors accept full responsibility jointly and severally for the information contained in this Public Announcement and also for the obligations of Acquirer laid down under the Regulations.

Issued by Manager to the Offer on behalf of the Acquirers:

ASHIKA CAPITAL LIMITED

1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai - 400 021.
Tel: +91-22-6611 1700; Fax: +91-22-6611 1710
E-Mail: mbd@ashikagroup.com
Contact Person: Mr. Niraj Atul Kothari

ASHIKA
Growing & Sharing with You

Place: Mumbai
Date: February 9, 2008